

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 241 OF 2016 & IA NO. 520 OF 2016
& IA NO. 361 OF 2016**

Dated: 26th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Adani Power Maharashtra Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms.Poonam Verma
Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Mrs. Deepa Chawan
Mr. Kiran Gandhi for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **21.09.2017**.

**(I.J. Kapoor)
Technical Member**

bn/mk

**(Justice Ranjana P. Desai)
Chairperson**